(c) and (d) Mill owners have asked for fixation of higher minimum price of sugarcane and other concessions. Government does not consider these concessions to be necessary in view of the policy of partial decontrol announced for 1968-69.

FLOATING OF TELEPHONE BONUS

953. SHRI SITA RAM JAIPURIA: I Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal under Government's consideration for floating of telephone bonds to augment its resources to meet the growing demands of telephone connections in the country;

(b) if so, the details thereof; and

(c) the time by when the scheme is likely to be implemented?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL): (a) Yes.

(b) The details have yet to be worked out.

(c) If the scheme is approved by Government, it will be implemented as early as possible.

STRIKE OF P. AND T. EMPLOYEES IN EASTERN REGION

954. SHRI G. BARBORA : Will the COMMUNICATIONS Minister of be pleased to state :

(a) the number of P. & T. employees who have been discharged or suspended for taking part in the last Central Government employees' strike in the North-Eastern region viz., Assam, Nagaland, Manipur, Tripura and NEFA;

(b) against how many of them charge-sheets

(c) the rules under which such actions have been taken?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL) : (a) Number of employees discharged—16. Number of employees

suspended-41.

(b) Number of employees against whom departmental charge-sheets have been framed-Nil. Number of cases instituted in courts of law-57.

(c) Under the provisions of the Central Civil Services (Temporary Service) Rules, 1964, the Essential Services (Maintenance) Ordinance, 1968 and the Central Civil Services (Classifications, Control and Appeal) Rules 1965.

fBROTHELS IN DELHI COLONIES

482. SHRI B. K. MAHANTI :

CHAUDHARY A. MOHAMMAD

Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that brothels are being run in some of the colonies in Delhi as per the statement of Smt. Manju Agarwal, Secretary of the 'Nari Raksha Samiti' which appeared in 'The Hindustan Times', dated 10th November. 1968; and

(b) if so, what steps Government are taking to curb such practices in the colonies?

THE MINISTER OF STATE IN DEPARTMENT THE OF SOCIAL SHRIMATI WELFARE (DR. PHULRENU GUHA) : (a) and (b)No brothel run in colonies in Delhi has come to the notice of the Government, suitable action is taken in isolated cases of violation of the Suppression of Immoral Traffic in Women and Girls ¹Act. 1956, as and when they come to ourts of

tTransferred from the 27th November, 1968

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